

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 618
ANSWERED ON 07.02.2023

INITIATIVES TO ENHANCE NON-FOSSIL FUEL SOURCES

618. SHRI R. GIRIRAJAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has taken initiatives to enhance the use of non-fossil fuel sources for incremental economic growth;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has drawn up any action plan to ensure that 50 per cent of our energy needs are sourced through renewable energy; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)**

(a)to(d) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030.

So far, a total of 174.53 GW capacity from non-fossil fuel based energy resources has been installed in the country as on 31.12.2022, which includes 167.75 GW Renewable Energy and 6.78 GW Nuclear Power. This comes to 42.53% of total installed generation capacity in the country i.e. 410.34 GW, as on 31.12.2022.

The Government have taken several measures to promote renewable energy in the country, including, inter-alia, the following:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.

- National Green Hydrogen Mission has been approved with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
